

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
STARRED QUESTION NO. *323
ANSWERED ON 08.12.2016

POLAVARAM PROJECT

*323. SHRI BALABHADRA MAJHI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the status of Irrigation projects including Polavaram, declared as National Projects;
- (b) whether the reservoir operation schedule of Polavaram Project prescribed in Godavari Water Dispute Tribunal (GWDT) award has been amended by the Central Water Commission (CWC) as per revised design flood of 50 lakh Cusec and if so, the facts thereof;
- (c) whether the concerned States have been apprised of the development and if so, the details and outcome thereof; and
- (d) whether the Gramsabhas were taken on board in the affected areas of these States due to execution of Polavaram Project and if so, the details thereof?

ANSWER

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SUSHRI UMA BHARTI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION No.*323 TO BE ANSWERED IN LOK SABHA ON 08.12.2016 REGARDING “POLAVARAM PROJECT” ASKED BY SHRI BALABHADRA MAJHI.

(a) Details of various National Projects including Polavaram Project are at **Annexure-I**.

(b) & (c) The States of Odisha and Chhattisgarh have already accepted the Reservoir Operation Schedule vide Interstate Agreement between Andhra Pradesh, Madhya Pradesh and Orissa dated 02.04.1980. Adoption of higher design flood (PMF) of 50 lakh cusec instead of 36 lakh cusec corresponding to 1 in 500 year return period flood as stipulated in GWDT Award would not affect the reservoir operation schedule which is normally based on likely incoming inflow. In an interstate meeting held on 02.06.2016 convened by OSD, MOWR, RD & GR, the Government of Odisha and Chhattisgarh expressed concerns on Design flood, Back water calculations, etc. As decided in the meeting, the Government of Andhra Pradesh shared the relevant details again with the Governments of Odisha and Chhattisgarh. There is no further response/ query from either of the States as per information provided by Polavaram Projects Authority (PPA).

(d) The public hearing was held by AP State Pollution Control Board on 10.10.2005 at Bhadrachalam (Khammam District). The respective pollution control boards of Chhattisgarh and Odisha states were requested to arrange for public hearing in the affected villages in their respective territory. The Government of Andhra Pradesh also requested them for conducting Public hearing in the respective states for the construction of Protective embankment along the rivers Sabari and Sileru to avoid submergence in their territories due to construction of Polavaram Project. The respective State Pollution Control Boards have not conducted public hearing.

Annexure-I as mentioned in the part (a) of the Lok Sabha Starred Q. No. *323 Regarding Polavaram Project due for reply on 08.12.2016

State-wise and Project-wise details of National Projects

Sl. No	State	Name of the Project	1) Irrigation (ha.) 2) Power (MW) 3) Storage (MAF)	Central Assistance Released under scheme of National Project (Up To 29.11.2016) (Rs in Cr.)
1.	Assam	Kulsi Dam Project	1) 20,500 ha. 2) 55 MW 3) 0.28 MAF	Nil
2	Andhra Pradesh	Polavaram Project	1) 2.91Lakh 2) 960 MW 3) 23.44 TMC of water to Vizag city for drinking and industrial purpose and Diversion of 84.70 TMC to Krishna basin	950.00
3.	Arunachal Pradesh	Noa-Dihing Dam Project	1) 3605 ha. 2) 71 MW 3) 0.26 MAF	Nil
4.		Upper Siang Project	1) Indirect 2) 9500 MW 3) 1.44 MAF 4) Flood moderation	Nil
5	Himachal Pradesh	Renuka Dam Project	1) Drinking water 2) 40 MW 3) 0.404 MAF	446.96 (one time special grant)
6.		Gyspa HE Project	1) 0.50 lakh ha 2) 300 MW 3) 0.74 MAF	Nil
7.	Himachal Pradesh/ Uttarakhand	Kishau Multipurpose Project	1) 0.97 Lakh 2) 660 MW 3) 1.04 MAF	Nil
8	Jammu & Kashmir	Ujh Multipurpose project	1) 0.32 lakh 2) 212 MW 3) 0.82 MAF	Nil
9.		Bursar HE Project	1) 1 lakh (indirect) 2) 1230 MW 3) 1 MAF	Nil
10.	Maharashtra	Gosikhurd Irrigation Project	1) 2.50 lakh 2) 3 MW 3) 0.93 MAF	2987.94
11.	Madhya Pradesh & Uttar Pradesh	Ken Betwa Link Project Phase-I	1) 6.35 lakh 2) 78 MW 3) 2.18 MAF	Nil
12.	Punjab	Shahpurkandi Dam Project	1) 0.37 lakh 2) 168 MW 3) 0.012MAF	26.036
13.	Punjab	2 nd Ravi Vyas Link Project	Harness water flowing across border (about 0.58 MAF in non-monsoon period)	Nil
14.	Uttar Pradesh	Saryu Nahar Pariyojna	1) 14.04(NP Component:4.73) 2) Nil 3) Barrage	1159.58
15..	Uttarakhand	Lakhwar Multipurpose Project	1) 33,780 2) 300 MW 3) 0.267 MAF	Nil
16.	West Bengal	Teesta Barrage Project	1) 9.23 lakh (NP component :5.27) 2) 1000 MW 3) Barrage	178.20

